

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 267 OF 2017

Dated: 06th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL (India) Ltd. ...Appellant(s)

Vs.

Petroleum and Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Ms. Neelima Tripathi
Ms. Gunjan Singh

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18.10.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

tpd/bn